

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.46/9/HDB/2020
NAME OF THE COMPANY	Seven Hills Digital Park Pvt Ltd
NAME OF THE PETITIONER(S)	Polygon Steel Building System
NAME OF THE RESPONDENT(S)	Seven Hills Digital Park Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Petitioner’s counsel absent. The Ld. Counsel for the Corporate Debtor present and reports ready. However, in order to afford one more opportunity to the petitioner, post on 20.02.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)